

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP/92(CHE)/2021

**NAME OF THE PETITIONER** : Abdul Rahman

**NAME OF THE RESPONDENT(S)** : ECS Engineering Corporate Services Pvt  
Ltd & Others

**UNDER SECTION** : Sec 241(1) of CA, 2013

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**ORDER**

Ld. Counsel Mr. Navilan Sidharth for the Applicant. Ld. Counsel  
Mr. Siddharth for R1 and R2.

The Auditors report is awaited. Counsels sought 2 weeks time.

List the Petition for hearing on **05.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk